

Business Standard

KOLKATA

MONDAY, 20 APRIL 2026

FORM-G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
Saket Infra Developers Private Limited - under CIRP, Operating in Infrastructure / Construction activities, Located at 46, B. B. Ganguly Street 1st Floor, Room. No. 4, Kolkata, West Bengal, India, 700012	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
Sl. No.	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No. Saket Infra Developers Private Limited PAN-AAPCS2303E CIN-U70109WB2011PTC156643
2.	Address of the Registered Office 46, B. B. Ganguly Street 1st Floor, Room. No. 4, Kolkata, West Bengal, India, 700012
3.	URL of Website NA
4.	Details of Place where majority of fixed assets are located CD has no Fixed assets as on 17-02-2026.
5.	Installed capacity of main products / services Not Available
6.	Quantity and value of main products/services sold in last financial year Not in Operation in last financial year
7.	No of employees/workmen NIL
8.	Further details including last available financial statements (with schedules) of two Years, lists of creditors are available at URL :- Details can be sought by email at: cirp.saketdev@gmail.com
9.	Eligibility for Resolution Applicants under section 25(2)(h) of the Code is available at URL: Details can be sought by email at: cirp.saketdev@gmail.com
10.	Last date for receipt of Expression of Interest 05-05-2026
11.	Date of issue of provisional list of prospective resolution applicants 15-05-2026
12.	Last date for submission of objections to provisional list 20-05-2026
13.	Date of issue of final list of prospective resolution applicants 30-05-2026
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants. 04-06-2026
15.	Last date for submission of Resolution Plans 04-07-2026
16.	Process email id to submit Expression of Interest cirp.saketdev@gmail.com
17.	Details of the corporate debtor's registration status as MSME MICRO ENTERPRISE-UDYAM registration no.- UDYAM-WB-10-0005059
Mahesh Chand Gupta Interim Resolution Professional in the matter of Saket Infra Developers Private Limited Registration No. of IP: IBBI/IPA-001/IP-P01489/2018-19/12304 AFA No: AA1/12304/02/300627/109025 Valid Upto-30-06-2027 Registered Address of IP: FE-202, Salt Lake City, 1st Floor Sector-III, Kolkata-700106	
Date: 20th April 2026 Place: Kolkata	